

**S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S**

CIVIL APPEAL NO. 3977/2006

PUNJAB STATE ELECTRICITY BOARD LTD.

Appellant (s)

VERSUS

JAGDEV SINGH AND ORS.

Respondent (s)

Date : 12/06/2008 This Petition was called on for judgment today.

For Appellant (s) Mr. Rajiv Nanda, Adv.

For Respondent(s) Mr. Anis Ahmed Khan, Adv.

**Hon'ble Dr. Justice Arijit Pasayat pronounced Judgment of the
Bench comprising His Lordship and Hon'ble Mr. Justice P.P.Naolekar.**

**The appeal is disposed of in terms of the signed judgment. There
shall be no order as to costs.**

**(Shashi Sareen)
Court Master**

**(Vijay Aggarwal)
Court Master**

Signed Reportable judgment is placed on the file.